

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311
IB-2472/ND/2019

IN THE MATTER OF:

Wave Industries Pvt Ltd

...Applicant

Vs

s M/s Metamozez Entertainment Pvt Ltd

...Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 20.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified the case on 23.04.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)